

१०. श्री एन० स्वामी, उद्योग निदेशक,
मध्य प्रदेश सरकार, भोपाल—सहयोजित
सदस्य ।

११. श्री ए० डी० अधिकारी, उद्योग निदेशक,
आसाम सरकार, शिलांग—सहयोजित
सदस्य ।

१२. डा० एस० एल० शर्मा, निदेशक,
विकास आयुक्त, नवु उद्योग कार्यालय—
सचिव ।

(२) समिति की कुल पांच बैठकें
हुई ।

(३) समिति ने एक रिपोर्ट प्रस्तुत कर
दी है, जिस पर भारत सरकार विचार कर
रही है । आशा है कि यह रिपोर्ट शीघ्र ही
प्रकाशित हो सकेगी ।

†[THE MINISTER OF INDUSTRY IN
THE MINISTRY OF COMMERCE AND
INDUSTRY (SHRI N. KANUNGO): (a)
and (b). A statement is attached.

STATEMENT

(a) Yes, Sir.

(b) (i) names of Members:

1. Shri K. V. Venkatachalam,
Joint Secretary, Ministry of
Commerce and Industry, New
Delhi—Chairman.

2. Dr. D. K. Malhotra, Joint
Secretary, Planning Commis-
sion, New Delhi—Member.

3. Shri P. Sabanayagam, Director
of Industries, Government of
Madras, Madras.—Member.

4. Shri M. Samiuddin, Director of
Industries, Government of
U.P., Kanpur—Member.

5. Shri C. B. Jain, Director of
Industries, Government of
Orissa, Cuttack—Member.

6. Shri A. R. Bhat, President,
Federation of Associations of
Small Industries of India,
Poona—Member.

7. Shri P. D. Malgavkar, General
Manager, National Small
Industries Corporation, New
Delhi—Member.

8. Shri C. V. R. Panikar, Deputy
Secretary, Ministry of Finance
(C. I. Div.), New Delhi
—Member.

9. Dr. P. C. Alexander, Develop-
ment Commissioner, Small
Scale Industries, New Delhi—
Member.

10. Shri N. Swami, Director of
Industries, Government of
M.P., Bhopal—Co-opted Mem-
ber.

11. Shri A. D. Adhikari, Director
of Industries, Government of
Assam, Shillong—Co-opted
Member.

12. Dr. S. L. Sharma, Director,
Office of the D.C., S.S.I.—
Secretary.

(ii) The Committee held five
sittings in all.

(iii) A report has been submitted by
the Committee and it is under con-
sideration of the Government of India.
It is hoped that it will be possible to
publish the report in a short time.]

चीन की दूसरी राष्ट्रीय जन कांग्रेस में
भारत के बारे में चर्चा

१६६. श्री नवाबसिंह चौहान : क्या
प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि
मार्च, १९६२ में पेरिंग में हुई चीन की दूसरी

राष्ट्रीय जन कांग्रेस में भारत के बारे में चर्चा की गई थी; और

(ख) क्या इस कांग्रेस में प्रेक्षक के रूप में किसी भारतीय ने भाग लिया ?

†[DISCUSSION ON INDIA AT THE SECOND NATIONAL PEOPLE'S CONGRESS OF CHINA]

169. SHRI NAWAB SINGH CHAUHAN Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that a discussion on India was held at the Second National People's Congress of China held in Peking in March, 1962; and

(b) whether any Indian attended this Congress as an observer?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री

(श्री जवाहरलाल नेहरू): (क) जी नहीं।

भारत सरकार को यह पता नहीं है कि मार्च-अप्रैल, १९६२ में जो दूसरी राष्ट्रीय लोक कांग्रेस पeking में हुई थी, उसमें भारत के विषय पर कोई चर्चा की गई थी। इस कांग्रेस के अधिवेशन गोपनीय रखे गये थे और किसी विदेशी राजनयिक अथवा गैर-राजनयिक पर्यवेक्षकों को इनमें उपस्थित होने की अनुमति नहीं थी। फिर भी, कांग्रेस की समाप्ति पर जो अधिकृत विज्ञप्ति जारी की गई थी, उसको देखने से यह पता चला कि दिसम्बर, १९६१ और मार्च, १९६२ के दौरान में चीन और भारत की सरकारों के बीच भेजे और प्राप्त किये गये २२ नोटों की और सीमा के प्रश्न पर चीन तथा भारत के सरकारी कर्मचारियों के प्रतिवेदन की प्रतियां कांग्रेस के प्रतिनिधियों को बांटी गई थी। यह मालूम नहीं कि कांग्रेस में इन प्रलेखों के वितरण के बाद कोई विचार-विमर्श हुआ या नहीं।

(ख) जी नहीं।

†[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) No, Sir. The Government of India are not aware that there was any discussion on India at the Second National People's Congress held in Peking in March-April 1962. The sessions of this Congress were secret and no foreign diplomatic or non-diplomatic observers were allowed to attend them. However, it has been noticed from the official communiqué issued at the conclusion of the Congress that copies of 22 notes exchanged between the Chinese and Indian Governments between December 1961 and March 1962 as well as the Report of the Chinese and Indian Officials on the border question had been distributed to the delegates of the Congress. It is not known whether any discussion followed the circulation of these documents at the Congress.

(b) No, Sir.]

गोआ में आयात दर रोक

१७०. श्री भगवत नारायण भार्गव: क्या प्रधान मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में गोआ में कुछ वस्तुओं का आयात बन्द कर दिया गया है; और

(ख) यदि हां, तो किस कारण से और किन किन वस्तुओं का आयात बन्द किया गया है ?

†[BÀN ON IMPORTS TO GOA]

170. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the import of some articles in Goa has recently been stopped; and